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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 216/2020**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Advs.

versus

ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Advs.

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+ **ITA 217/2020**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Advs.

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+ **ITA 218/2020**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Advs.

versus

ASSISTANT DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Advs.

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+ **ITA 219/2020**

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu



Mehta, Advs.

versus

ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Advs.

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ITA 140/2021

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Advs.

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ITA 36/2022

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Advs.

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ITA 201/2023

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW



DELHI

.....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Adv.

8

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ITA 215/2023

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. V.A. Rana, Mr. Himanshu
Mehta, Adv.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW

DELHI

.....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,
Ms. Hemlata Rawat, Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE SANJEEV NARULA

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR
KAURAV**

ORDER

12.01.2024

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We have heard Mr. Kumar, learned counsel appearing for the
respondents.

Since lead counsel for the petitioner who has to address
submissions was unavailable today, let these matters be called again
on 14.02.2024.

YASHWANT VARMA, J.

SANJEEV NARULA, J.

PURUSHAINDRA KUMAR KAURAV, J.
JANUARY 12, 2024/neha